

| Annexure-8 | | | | | | | | | | | | | | | |
|--|--|-----------------------|---------------------------|--------------------------------|--|-----------------|-------------------------------------|-----------------------------|------------------------|-------------------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| Name of the corporate debtor: Trans Globe Textiles Limited | | | | | Date of commencement of CIRP: 25.10.2021 | | | | | List of creditors as on: 09.11.2021 | | | | | |
| List of operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | VA REALCON PRIVATE LIMITED | U74899DL1956PTC002640 | 08.11.2021 | 1,13,65,200.00 | 1,13,65,200.00 | Unsecured | 0 | 0 | No | 91.8 | 0 | 0 | 0 | 0 | |
| 2 | INDIA STUFFYARN LIMITED (UNDER CIRP) | L51909DL1985PLC021270 | 08.11.2021 | 3,87,203.00 | 3,87,203.00 | Unsecured | 0 | 0 | No | 3.1 | 0 | 0 | 0 | 0 | |
| 3 | DHSL TEXTILES (INDIA) LIMITED (UNDER CIRP) | L51900DL1984PLC019624 | 08.11.2021 | 6,25,400.00 | 6,25,400.00 | Unsecured | 0 | 0 | No | 5.05 | 0 | 0 | 0 | 0 | |
| TOTAL | | | | 1,23,77,803.00 | 1,23,77,803.00 | | - | - | | 100.00 | 0 | 0 | 0 | 0 | |